

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 05 OF 2019**

**Dated : 3<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**BSES Yamuna Power Limited** ... **Appellant(s)**  
**Delhi Electricity Regulatory Commission** ... **Respondent(s)**  
**Vs.**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Shri Venkatesh  
Mr. Revanta Solanki  
Mr. Vikas Maini  
Mr. Suhael Buttan  
Mr. Krishnesh Bapat

**ORDER**

List the matter for hearing on **14.11.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**